

(6)

Central Administrative Tribunal
Principal Bench

O.A. No. 498 of 2000

New Delhi, dated this the 30th August, 2000

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri A.L. Punhani,
R/o K-36, First Floor,
Jangpura Extension,
New Delhi-110014. .. Applicant
(By Advocate: Shri R.K. Shukla)

Versus

1. Union of India through
the Secretary,
Ministry of Agriculture,
Dept. of Agriculture & Cooperation,
Krishi Bhawan, New Delhi.
2. The Chief Soil Survey Officer,
All India Soil & Land Use Survey,
Dept. of Agriculture & Cooperation,
I.A.R.I. Building, Pusa, New Delhi-110012.
3. The Under Secretary,
Dept. of Agriculture & Cooperation,
Soil & Water Conservation (III),
Shastri Bhawan,
New Delhi. .. Respondents
(By Advocate: Shri R.N. Singh proxy
counsel for Shri R.V. Sinha)

ORDER (Oral)

MR. S.R. ADIGE, VC (A)

Shri Shukla prays for permission to withdraw
the O.A. with liberty that if any grievance still
survives it will be open to applicant to agitate the
same through appropriate original proceedings in
accordance with law, if so advised.

2. Granting the permission as prayed for the
O.A. is dismissed as withdrawn.

A. Vedavalli
(Dr. A. Vedavalli)
Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

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